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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	K. Gowtham Kumar	Counsel for Respondent No.1	
2.	Anil D. Nair	Counsel for R2,3,4,5	
3.	N. RAMAKRISHNAN	Counsel for Petitioner	
4.	Abhinav Abhinav Keeethi for T. K. Bhaskar	Counsel for R5	

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed
✓ CA²²⁵/2017. Counsel for respondents prayed for time for filing counter. Time is
extended at request. Put up on 07.12.2017.

- Sq -
S Vijayaraghavan
Member (Technical)

- Sq -
K Anantha Padmanabha Swamy
Member (Judicial)